

Aerial spray in Gujarat

1189. SHRI FADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have placed at the disposal of Gujarat State any aircraft or helicopters for aerial spray ;

(b) if so, the number of aircraft and helicopters; and

(c) the total area covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :

(a) No, Sir The Government of Gujarat, however, requisition aircraft from the Aerial Unit of the Government of India whenever needed. They can also draw upon the fleet of agricultural aircraft available in the private sector. They have not made any proposal to have any aircraft of their own for agricultural aviation purposes.

(b) and (c) Do not arise.

Variable Dearness Allowance Paid in Collieries in Raniganj, Asansol Coal Belt

1190. SHRI ROBIN SEN: will the Minister of LABOUR AND REHABILITATION be pleased to state the names of the collieries who are paying Rs. 1.53 Rs. 1.6 and Rs. 1.86 as Variable Dearness Allowance respectively in Raniganj, Asansol, coal belt ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) :

A statement is laid on the table of the house. [Placed in Library. See No. LT-296/71]

Abolition of Recruitment Through Coalfield Recruiting Organisation

1191. SHRI ROBIN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) Whether any decision was taken in the Tri-partite meeting held on the 21st December, 1963 to abolish recruitment through Coalfield Recruiting Organisation (CRO); and

(b) if so, the steps Government propose to take to implement the decision ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) No final decision to stop recruitment through the Coalfield Recruiting Organisation was taken at the meeting.

(b) Does not arise.

Gratuity Scheme for Colliery Workers

1192. SHRI ROBIN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have enacted any scheme of gratuity for colliery workers

(b) if so, the salient features of the scheme, and

(c) the time by which the gratuity scheme is going to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) to (c) The proposal is under consideration.

Problems Faced by Labour in Barauni Industrial Belt

1193. SHRI ROBIN SEN Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are aware of the problems faced by the Labour in Barauni industrial belt, which is causing great unrest among the workers;

(b) if so, what are those problems and

(c) the steps Government are taking to remedy the situation ?